

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.134 of 2015 &
IA No.212 & 213 of 2015**

Dated : 25th Aug , 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

**M/s. Spentex Industires Ltd., Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors Respondent(s)**

Counsel for the Appellant (s) :Mr. Chinmoy Pradip Sharma
Mr. Ritesh Singh

ORDER

Issue notice on the Appeal as well as on the I.A. no. 212 of 2015 (Application for stay) to the Respondents returnable on 22.09.2015. Dasti in addition is permitted.

List the matter on **22.09.2015.**

**(I. J Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/H CJ